

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1606  
TO BE ANSWERED ON THE 28<sup>TH</sup> JULY 2023**

**HEALTHCARE SERVICES IN MANIPUR**

**1606. SHRI PRADYUT BORDOLOI:**

Will the Ministry of HEALTH AND FAMILY WELFARE be please to state:

(a) whether the Government has taken cognizance of the increased vulnerability of internally displaced persons including women, children and elderly in Manipur given the ongoing ethnic violence in the state and if so, the details of the appropriate steps taken/proposed to be taken to ensure adequate healthcare services in the conflict-ridden areas and if not, the reasons therefor;

(b) the details of the functioning and success rate of the special teams deployed by the said Ministry since May 2023 to aid the public health efforts in Manipur;

(c) whether the Government is aware of fact that in spite of their efforts, there is a significant lack of adequate medical facilities reported in many relief camps across the state causing and even death of patients; and

(d) if so, the details of the necessary steps to be taken/ proposed to be taken to improve the accessibility and availability of medical facilities in relief camps in Manipur, and if not, reasons therefor?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) Details as provided by the State Government regarding healthcare facilities in Manipur is annexed.

(b) to (d) Ministry of Health and Family Welfare, Government of India deputed 06 teams having 04 doctors in each team in May 2023 and another team of 04 doctors in July 2023. Regular health check-up are done in all the designated relief camps across the state and who are seriously ill are promptly transferred to the nearest Hospitals by Ambulance services.

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Annexure- Reply of Parliament question to be answered on 28/7/2023:

Details of appropriate Steps taken/ Proposed to be taken to ensure adequate healthcare services in the conflict-ridden areas are given below.

Sl.no.	Districts	No. of relief	Visit (Frequency)	No. of medical teams
1	Imphal West	34	Twice a week	Twelve (12)
2	Imphal East	36	Thrice a week	Fifteen (15)
3	Thoubal	3	Twice a week	Four (4)
4	Bishnupur	49	Once a week	Seven (7)
5	Kakching	34	Thrice a week	Five (5)
6.	kangpokpi	58	Once or teice a week	Two(2)
7.	kamjong	-	-	-
8.	Senapati	-	-	-
9.	Tamenglong	0	-	-
10	Chandel	0	-	-
11	Churchandpur	105	Once a week	Eight (8)
12	Pherzawl	0	-	-
13.	Noney	5	Once a week	Four(4)
14	Tengnoupal	6	Thrice week	Six(6)
15	Jiribam	5	Daily	Two(2)
	Total			

1. In each of the affected districts across the state, medical teams have been constituted for to provide overall healthcare services to the victims in the designated relief camps.
2. Health care of the women and children including lactating mothers and feeding infants is provided under the maternal health and child health programs. Altogether 319 pregnant women including 19 High risk pregnant women have been provided ANC checkups in the designated camps on regular basis. 139 pregnant women have delivered from the time of onset of the current crisis till 24/7/2023.
3. Mental Health Care of the victims in the designated relief camps is provided under National Mental Health Program.